

**Industrial Relations in Heavy
Electricals Plant, Bhopal**

***246. Shri Vidya Charan Shukla:** Will the Minister of Labour and Employment be pleased to state:

(a) whether Government's attention has been drawn to the statement of the General Secretary of M.P. Indian National Trade Union Congress improving the authorities concerned to hold an impartial and thorough inquiry into the whole question of industrial relations and their handling in Heavy Electricals Plant in Bhopal; and

(b) whether any action has been taken on this demand?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) and (b). Yes. It is proposed to have the industrial relations in Heavy Electricals Ltd. studied by the Evaluation and Implementation Division of the Labour Ministry.

Shri Vidya Charan Shukla: Is it a fact that while the INTUC union has been officially recognised according to the tripartite agreement, the Heavy Electricals Servants Trade Union is being dealt with by the officials in settling the labour disputes in Bhopal and this has created a great deal of discontent among the workers there?

Shri Hathi: All these matters will be looked into by this division later on.

Shri Vidya Charan Shukla: I want to know whether it is a fact or not.

Shri Hathi: Unless we look into the matter, it would not be safe to announce an opinion.

The Minister of Planning and Labour and Employment (Shri Nanda): The management are dealing with both the unions.

Shri Indrajit Gupta: Last time when this question came up at the time of the strike, it was stated here that

the management of this concern had accepted the code of discipline. I would like to know whether under that code of discipline, any grievance procedure, as stipulated, has subsequently been formulated and brought into implementation?

Shri Nanda: I cannot offhand say whether this particular concern has brought into implementation the grievance procedure. But it is a part of the code of discipline and I presume it has done so.

Shri S. M. Banerjee: May I know whether it is a fact that the agreement was reached with the other union and not the INTUC union, because the INTUC union could not deliver the goods and that is not the representative union in Bhopal?

Shri Nanda: These are assumptions which I am not prepared to concede. It depends on the enquiry that we are going to hold.

Shri Vidya Charan Shukla: What are the implications of recognising a trade union?

Shri Nanda: Negotiations, collective bargaining, reaching agreements—all that is part of recognition.

Shri Phizo

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{ **Shri Raghunath Singh:**
Shri D. C. Sharma:
Shri Subodh Hansda:
***247. { Shri S. C. Samanta:**
Shri B. K. Das:
Shri A. V. Raghvan:
Shri D. N. Tiwary:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that Phizo the Naga rebel leader has disappeared from London some time back and is supposed to be trying to stage a come-back to Nagaland; and

(b) the reaction of the Government of India thereto and the steps taken in this regard?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) The Government have seen press reports regard-

ding the reported intention of Phizo to return to Nagaland. According to our information, he was away from London for a brief period and returned back on the 3rd April, 1962.

(b) The Government are surprised that though Phizo has been granted U.K. citizenship, at his own request, he is still trying to bolster his claim to the leadership of the rebel Nagas.

Our High Commission in London have informed the U.K. Government that the grant of U.K. citizenship to Phizo would not confer on him the right of free entry into India which we might refuse and that we might arrest him should he try to enter India.

Shri Raghunath Singh: May I know whether the Government of India have taken up the issue of the disappearance of Phizo with the U.K. Government and whether he has taken political asylum there?

Mr. Speaker: The answer has been given that the U.K. Government has been informed that once he had acquired the citizenship of U.K., he is not automatically entitled now to come here and if he makes an attempt to enter India, he might be arrested.

श्री म० ला० द्विवेदी : मैं यह जानना चाहता हूँ कि क्या यह बात सच है कि फिजो इस वक़्त बर्मा में किसी जगह देखा गया है और

अध्यक्ष महोदय : आप ने जवाब तो सुना ही नहीं। वह तो कहते हैं कि वह लन्दन वापस चला गया है।

श्री म० ला० द्विवेदी : लेकिन मेरी जो सूचना है मैं उस के मुताबिक पूछना चाहता हूँ।

अध्यक्ष महोदय : आप उन से पूछना चाहते हैं और उन के पास जो सूचना है वह उन्होंने दे दी है।

श्री म० ला० द्विवेदी : वह इस तथ्य को गलत बतायें।

अध्यक्ष महोदय : तब तो यही चलता रहेगा। Order, order. The information that the hon. Minister has got on that point has been given. Now, if again it is said that it is wrong, then the Minister will also have to say that it is wrong. How long are we to go on like that?

Shri Hem Barua: May I know whether Mr. Phizo's attempt to bolster up leadership for the Naga rebels is having any impact on the Naga hostiles in Naga land; if so, if there has been any impact on them, what steps Government have taken to counteract that impact?

Shrimati Lakshmi Menon: There has not been impact on the Naga people at all.

Shrimati Renu Chakravartty: May I know if the attention of Government has been drawn to a letter in *London Times* saying that Mr. Phizo has been in communication with General Cariappa regarding the release of our airmen; if so, whether the Government of India has taken any notice of this particular point?

Shrimati Lakshmi Menon: We have seen the report. We have not taken any notice of it. We have not paid any attention to it.

Shri P. R. Patel: We have got friendly relations with Great Britain. A rebel has been given the citizenship of England. I want to know whether any protest has been sent to England on this point?

Shrimati Lakshmi Menon: He has been given citizenship on the basis of his Indian citizenship.

Shri P. C. Borooah: May I know whether there was an offer from Mr. Phizo about the release of our airmen under the custody of Naga hostiles, and whether his temporary absence from the United Kingdom has any relationship with this offer?

Shrimati Lakshmi Menon: No, Sir. We were told that these airmen will be handed over to us on the 22nd March, 1962, but since then nothing has been done.

Shrimati Renu Chakravartty: I would like to know whether Mr. Phizo had any contact with any Indian airlines, because it is stated in that letter that it was he who arranged for the Observer's correspondent Mr. Gavin Young being sent to Naga land.

Shrimati Lakshmi Menon: It is possible that he might have arranged for sending Mr. Gavin Young there. He might also have contact with those people through Burma.

Shri S. M. Banerjee: As put by Shrimati Renu Chakravartty, I want to know whether Government's attention was drawn to the news recently published in the Indian Express wherein it has been said that Mr. Phizo had written a letter to the family members of these captives that he is in constant touch with General Cariappa and further details could be had from him; if so, I would like to know whether this question has been posed to General Cariappa and what are the facts?

Shrimati Lakshmi Menon: General Cariappa is a private person. If he writes to Mr. Phizo we are not going to interfere and find out what he has written.

Mr. Speaker: That she has answered, that they have taken no notice of it (*Interruption*).

Shri Hem Barua: May I know whether Government are aware of the fact that there has been a widespread impression in Nagaland that Mr. Phizo is returning to Nagaland because of temporary absence from London and his whereabouts were not located; if so, may I know whether the Government would propagate amongst the rebel Nagas or the Nagas in general that Mr. Phizo is at present in London or he is returning to London as otherwise if that

impression is kept growing that may step up hostile activities?

Shrimati Lakshmi Menon: The fact that Mr. Phizo is not in Nagaland should convince the people that he is not there.

Mr. Speaker: Now, perhaps, today's answer will convince them.

श्री म० ला० द्विवेदी : मैं यह जानना चाहता हूँ कि क्या सरकार को इस बात का पता है कि जिस वक्त फीजो नागालैंड के बार्डर के आसपास आया था, तो उस का पीछा किया गया था, लेकिन वह भारतीय फौजों से भाग निकला ?

अध्यक्ष महोदय : अब इस का क्या फायदा होगा ?

श्री म० ला० द्विवेदी : इस में कहां तक नथ्य है कि उस का पीछा किया गया था ?

अध्यक्ष महोदय : यह बहुत छोटी तफसील है ।

Shri S. C. Jamir: Previously, Shri Phizo was in Nagaland and he went to London of his own accord and acquired British citizenship. So, why not drop the matter? If he wishes to come back to India, let him come by all means. By discussing this matter in this House we are giving him undue importance which is not necessary.

Mr. Speaker: It is a suggestion for action.

Award in Bank Dispute

*248. **Shri Nath Pai:** Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that proceedings before the National Industrial Tribunal set up in March, 1960 to adjudicate the dispute in banks, have been concluded; and

(b) if so, when the award is expected to be out?